## National Company Law Tribunal

## **Allahabad Bench**

CPNO. 141/ALD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE COMPANY: Sonal Tulsyan us Banaras flavours Put. Ltd. 038. SECTION OF THE COMPANIES ACT/1 & B CODE: 7(7) of the Companies act of 2013

SI. NO. Name Designation Representation Signature

1. Tankey lack Advocate Petition Parmay facility

2. Monical Nanda PCS Respondent James Parmay facility

## CP NO.141/ALD/2017

Sh. Tanmay Sadh, Advocate for the petitioner. Ms. Monica Nanda, PCS for the respondent. On request of respondent, a final opportunity is granted for filing comprehensive reply/objection to the present petition and also to serve an advance copy thereof to the opposite party. Such reply to be filed within two weeks.

The matter to be listed on 9th January, 2018.

Dated:08.12.2017

Typed by: Kavya Prakash Srivastava (Stenographer) H.P. Chaturvear, Member (Judicial)